

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 328

IA-163/2022 IA-4177/2022 IA-2980/2021

In

IB-179(ND)/2019

IN THE MATTER OF:

M/s. Green Edge Buildtech LLP

.....APPLICANT/PETITIONER

Vs.

M/s. Aadhaar Shri Infratech Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **28.02.2024.**

Sd/-

(Court Officer)